

# **Constitution of Benches during Summer Vacation, 2012** **at Allahabad**

## **(1) Week commencing from 04.06.2012.**

- 1 Hon. S.K. Singh, J. All Division Bench Urgent Civil Matters.  
Hon. Ram Surat Ram (Maurya) , J.
- 2 Hon. Arun Tandon, J. All Division Bench Criminal Matters.  
Hon. Surendra Kumar, J.
- 3 Hon. Anil Kumar Agarwal, J. All Criminal Matters (except Bails, Matters U/Ss 482 & 483 Cr.P.C. and Criminal Revisions) cognizable by Single Judge.
- 4 Hon. B. Amit Sthalekar, J. All Urgent Service Matters cognizable by Single Judge.
- 5 Hon. Pankaj Naqvi, J. All Urgent Civil Matters (except Service Matters) cognizable by Single Judge.
- 6 Hon. Mohammad Tahir, J. All Criminal Revisions Matters.
- 7 Hon. Mushaffey Ahmad, J. All Minor Bail Applications
- 8 Hon. Arvind Kumar Tripathi, J. (II) All Matters U/Ss 482 & 483 Cr.P.C..
- 9 Hon. Anil Kumar Sharma, J. All Major Bail Applications.

## **(2) Week commencing from 11.06.2012**

- 1 Hon. Devendra Pratap Singh, J. All Division Bench Criminal Matters.  
Hon. Pankaj Naqvi, J.
- 2 Hon. Sudhir Agarwal, J. All Division Bench Urgent Civil Matters.  
Hon. P.K.S. Baghel, J.
- 3 Hon. Ashok Pal Singh, J. All Minor Bail Applications.
- 4 Hon. B. Amit Shalekar, J. All Urgent Civil Matters cognizable by Single Judge.
- 5 Hon. Mushaffey Ahmad, J. All Major Bail Applications.
- 6 Hon. Anil Kumar Sharma, J. All Criminal Matters (except Bail Matters).

**(3) Week commencing from 18.06.2012.**

**For 18.06.2012.**

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| 1 | Hon. Sunil Ambwani, J.<br>Hon. Sunita Agarwal, J. | All Division Bench Urgent Civil Matters.                                      |
| 2 | Hon. Vikram Nath, J.<br>Hon. Ramesh Sinha, J.     | All Division Bench Criminal Matters.  |
| 3 | Hon. Sudhir Agarwal, J.                           | All Urgent Service Matters cognizable by Single Judge.                        |
| 4 | Hon. Ashok Pal Singh, J.                          | All Minor Bail Applications.  |
| 5 | Hon. P.K.S. Baghel, J.                            | All Urgent Civil Matters (except Service Matters) cognizable by Single Judge. |
| 6 | Hon. Aditya Nath Mittal, J.                       | All Criminal Matters (except Bail Matters).                                   |
| 7 | Hon. Het Singh Yadav, J.                          | All Major Bail Applications.  |

**From 19.06.2012 to 22.06.2012.**

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| 1 | Hon. Sunil Ambwani, J.<br>Hon. Sunita Agarwal, J. | All Division Bench urgent Civil Matters.   |
| 2 | Hon. Vikram Nath, J.<br>Hon. Manoj Misra, J.      | All Division Bench Criminal Matters.   |
| 3 | Hon. Sudhir Agarwal, J.                           | All Urgent Service Matters cognizable by Single Judge.   |
| 4 | Hon. Ashok Pal Singh, J.                          | All Minor Bail Applications.   |
| 5 | Hon. P.K.S. Baghel, J.                            | All Urgent Civil Matters (except Service Matters) cognizable by Single Judge.                              |
| 6 | Hon. Ramesh Sinha, J.                             | All Matters U/Ss 482 & 483 Cr.P.C..  |
| 7 | Hon. Aditya Nath Mittal, J.                       | All Criminal Matters (except Bail Matters, Matters U/Ss 482 & 483 Cr.P.C. and Criminal Revisions Matters). |
| 8 | Hon. Het Singh Yadav, J.                          | All Major Bail Applications.   |
| 9 | Hon. Anurag Kumar, J.                             | All Criminal Revisions Matters.  |

**(4) Week commencing from 25.06.2012.**

- 1 Hon. Arun Tandon, J. All Division Bench Urgent Civil Matters.  
Hon. Ram Surat Ram (Maurya), J.
- 2 Hon. Ravindra Singh, J. All Division Bench Criminal Matters.  
Hon. Anurag Kumar, J.
- 3 Hon. Ran Vijai Singh, J. All Urgent Civil Matters (except Service Matters)  
cognizable by Single Judge.
- 4 Hon. S.C. Agarwal, J. All Major Bail Applications.
- 5 Hon. Y.C. Gupta, J. All Criminal Revisions Matters.
- 6 Hon. Dinesh Gupta, J. All Minor Bail Applications.
- 7 Hon. Kalimullah Khan, J. All Criminal Matters (except Bails, Matters U/Ss 482 &  
483 Cr.P.C. and Criminal Revisions) cognizable by Single  
Judge.
- 8 Hon. Manoj Misra, J. All Urgent Service Matters cognizable by Single Judge.
- 9 Hon. Ramesh Sinha, J. All Matters U/Ss 482 & 483 Cr.P.C..

**Senior Vacation Judge at Allahabad**

1. Hon'ble Mr. Justice S.K. Singh : from **02.06.2012** to **10.06.2012**.
2. Hon'ble Mr. Justice Devendra Pratap Singh : week commencing from **11.06.2012**.
3. Hon'ble Mr. Justice Sunil Ambwani : week commencing from **18.06.2012**.
3. Hon'ble Mr. Justice Ashok Bhushan : week commencing from **25.06.2012**.  
**(In Chambers)**

**CHIEF JUSTICE**  
**15.05.2012**